

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.210 – IA 52 of 2022  
Item No.211 – IA 316 of 2022  
Item No.212 – IA 220 of 2022  
Item No.213 – IA 266 of 2022  
In  
CP(IB) 397 of 2018

**Order under Section 7 IBC**

**IN THE MATTER OF:**

M/s Abhinandan Multitrade Pvt Ltd & Anr  
V/s  
M/s KSL & Industries

.....Applicant

.....Respondent

**Order delivered on ..05/05/2022**

**Coram:**

Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the RP : Mr. Kiran Shah, RP in person  
Mr. Rhea Sevak, Adv. for Mr. Arjun Sheth, Adv.  
For the Applicant : Mr. Vatsal Trivedi, Adv.  
: Mr. Varun Sharma, Adv. with Mr. Abhishek Goyal, Adv.  
For the Respondent : Mr. Kiran Shah, PCS for R-1 & Mr. Jainish Shah,

**ORDER**

**IA 52 of 2022**

Application is filed by Resolution Professional. Learned Counsel for the Resolution Professional appeared in person.

**IA 316 of 2022**

Application is filed by Aditya Birla Fashion & Retail Ltd. directing Resolution Professional to file reply.

**IA 220 of 2022**

Reply is filed. Pleadings are complete

**IA 266 of 2022**

Pleadings are complete.

All applications stands adjourned for hearing on 08.06.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**MADAN B GOSAVI  
MEMBER (JUDICIAL)**